## GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:3118
ANSWERED ON:16.03.2010
INDIAN PREMIER LEAGUE
Rajesh Shri M. B.;Sethi Shri Arjun Charan;Yadav Shri Ranjan Prasad

## Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether in view of certain controversies involving the bidding process for players in the Indian Premier League (IPL), the Government has sought any report from its organizers;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to issue any advisory/directive to the organizers to amicably resolve such issues; and
- (d) if so, the details thereof?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL )

- (a): No, Madam.
- (b): Does not arise.
- (c) & (d): No, Madam. Since Indian Premier League (IPL) involves city teams managed by private entities, it does not come under the purview of the Scheme of Assistance to National Sports Federations.